

**Declaration of Assets and Liabilities**

2024-25

Year: ~~2023-24~~

144

I, SANJAY THAKUR, son/daughter/wife of BHUVNESHVAR, THAKUR  
 aged 34 years, belonging to BIHAR VIDHAN SABHA PATNA  
 service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000/-	KHUSHBU KUMAR 5,000/-	SAKSHI NPL	CHANNV NPL	PRADU NPL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI. A/C-30820520693 R.S - 11001/- SBI. A/C-39640622005 R.S, 15000/-	NPL	SBI. A/C 40031439-578 SUKUNYA	NPL	NPL
(iii)	Bonds, Debentures and Shares in companies	NPL	NPL	NPL	NPL	NPL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC POLICE - 522702424 1 YEAR, R.S-2780/- P.P.F - A/C-39963203908, R.S. 12000/-	LIC, POLICE 2829801257 1 YEAR, R.S. 12000/-	NPL	NPL	NPL
(v)	Motor Vehicles (details of make, etc.)	TWO WHEELER BROICK - 2408		NPL	NPL	NPL
(vi)	Jewellery (give details of weight and value)	NPL	GOLD 15 grams SILVER 100g	NPL	NPL	NPL
(vii)	Other assets, such as values of claims/interests	NPL	NPL	NPL	NPL	NPL

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

*Sanjay Thakur*

2539  
15/2/24

40470 (21/10)  
9000  
15/2/24  
A/S  
15/2/24

**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	TWO CA+THA 540 A.C.E	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others(Such as interest in property)					

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on.....
(a)	(i) Loan from Banks		
	(ii) Loan from financial institutions		
	(iii)Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c)dues to departments dealing with supply of electricity		

Sangary Dheel.

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport(including aircraft and helicopters)		
	(f)Other dues, if any		
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	AULPT4933 E	
	(ii)Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]		
	(iii)Sales Tax[Only in case of proprietary business]		
	(iv)Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-

Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature..... Santay Thakur .....

Name of Employee : SANTAY THAKUR

Designation : OFFICE ATTENDANT

Department : BEHAR VIDHAN SABHA

Place : PATNA

Date : 15/02/2024

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.**

Santay Thakur